

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

OA 391/2002

DATE OF ORDER: 18.9.2002

H.S. Shekawat son of Shri Bane Singh Shekawat aged about 53 years, resident of Dishnau House, Devdutt Nagar, Dholabhatta, Ajmer and presently working as Head Booking Clerk, Western Railway, Ajmer Division, Ajmer.

....Applicant.

VERSUS

1. Union of India through its General Manager, Western Railway, Churchgate, Mumbai.
2. Divisional Railway Manager, Western Railway, Ajmer Division, Ajmer.
3. Senior Divisional Personnel Officer, Western Railway, Ajmer Division, Ajmer.

....Respondents.

Mr. C.B. Sharma, Counsel for the applicant.

CORAM

Hon'ble Mr. H.O. Gupta, Member (Administrative)

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

The learned counsel for the applicant seeks to withdraw this OA and wants to file a duly constituted OA. Prayer granted subject to limitation. The OA is dismissed as withdrawn.


(M.L. CHAUHAN)

MEMBER (J)


(H.O. GUPTA)
MEMBER (A)